

FORM G (Revised on 21st February 2023)

INVITATION FOR EXPRESSION OF INTEREST FOR

**MAXIMAA SYSTEMS LIMITED OPERATING IN STORAGE SYSTEM, FURNITURE
INDUSTRY AND PHARMA INDUSTRY AT VALSAD**

**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Maximaa Systems Limited; CIN : L27100GJ1990PLC014129
2.	Address of the registered office	B-1, Yashkamal, Tithal Road, Valsad , Gujarat 396001 India
3.	URL of website	Not Functional
4.	Details of place where majority of fixed assets are located	No Fixed Assets are available*
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year.	NIL
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – kamal@rirp.co.in , cirp.maxima@rirp.co.in , kamalgurnaniip@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – kamal@rirp.co.in , cirp.maxima@rirp.co.in , kamalgurnaniip@gmail.com
10.	Last date for receipt of expression of interest	*25 th March, 2023 (as extended from earlier due date 23 rd February 2023)
11.	Date of issue of provisional list of prospective resolution applicants	*4 th April, 2023 (as extended from earlier due date 5 th March 2023)
12.	Last date for submission of objections to provisional list	*9 th April, 2023 (as extended from earlier due date 10 th March 2023)
13.	Process email id to submit EOI	kamal@rirp.co.in , cirp.maxima@rirp.co.in ,

**As per the best available information received.*

Sd/-

Kamal Kishor Gurnani

**As Resolution Professional of Maximaa Systems Limited
vide Hon'ble NCLT, Ahmedabad Bench vide order dated 1st February 2023
(Order received on 4th February 2023)**

IBBI Registration No.: IBBI/IPA-001/IP/P-01463/2018-2019/12338

**Address: 402, Building No-23, E Palazzio CHS Limited
Mahada Hsg Society Powai, Mumbai – 400076.**

**Correspondence Address: Renascence Insolvency Resolution Professionals Private
Limited, 101, Kanakia Atrium 2, Cross Road A, Chakala MIDC, Andheri East, Mumbai
- 400093;**

AFA valid till 14 December 2023

Date: 21st February 2023

Place: Mumbai